

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:561  
ANSWERED ON:24.02.2011  
PERSONS ELIGIBLE FOR IAY  
Punia Shri P.L.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the total number of persons eligible for Indira Awas and the number of persons benefited therefrom;
- (b) the total number of benefited persons during the last five years belonging to the minorities, scheduled castes/scheduled tribes category; and
- (c) whether the Government any scheme to provide housing to the rest of the eligible persons belonging to the minority, scheduled castes/scheduled tribes category by launching any drive?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): Indira Awaas Yojana, a Centrally Sponsored Scheme is being implemented in the rural areas of all States/UTs (except Delhi & Chandigarh) since 1985-86. Under the Scheme financial assistance is provided to Below Poverty Line (BPL) rural households for construction/upgradation of houses. As per scheme guidelines, 60% of the funds are to be utilized for the benefit of Scheduled Castes and Scheduled Tribes households. From the year 2006-07, 15% of IAY funds and physical targets are being earmarked for construction of houses for rural BPL minorities. According to the estimates made by the Office of Registrar General of India based on 2001 Census, the total housing shortage in rural areas throughout the country was 148.25 lakh houses. A statement showing year-wise houses constructed under Indira Awaas Yojana during the last five years and among those, houses allotted to SC/ST and minority categories is annexed. However, since inception of scheme in 1985-86, 252.14 lakh houses have been constructed so far.

(c): Under Bharat Nirman Phase-I, 60 lakh houses were to be constructed under IAY in a period of four years from 2005-06 to 2008-09. Against this target, 71.76 lakh houses were constructed. Under Bharat Nirman Phase-II, 120 lakh houses are envisaged to be constructed under IAY in a period of five years from 2009-10 to 2013-14. Annual physical targets under IAY, are fixed on year to year basis depending upon the Central Budgetary outlay provided for Rural Housing which has been increasing consistently every year. Earmarking of 60% of funds for SC/STs and 15% for minorities is itself a special dispensation under the Scheme. In addition, Ministry of Minority Affairs is also providing funds under Multi-sectoral Development Programme for construction of houses in villages having substantial minority population. So far 2,75,371 IAY houses have been sanctioned under MsDP for 90 Minority Concentration districts (MCDs).

Further, to achieve the objective of providing houses to all, Government also launched a scheme to provide homestead site to those rural BPL households who are in the Permanent IAY Waitlists but could not avail financial assistance under the scheme because of non-availability of house sites.

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 561 due for answer on 24/02/2011  
Statement showing Year-wise houses constructed under Indira Awaas Yojana from 2005- 06 to 2009-10 and among those houses allotted to SC/ST and Minority categories

S. No. Year Total Houses allotted to SC/ST and Minority categories

	SC	ST	Minority	
1	2005-2006	15,51,923	6,60,897	2,78,644 NA
2	2006-2007	14,98,367	6,39,052	2,80,094 14,236
3	2007-2008	19,92,349	8,40,919	3,59,895 1,56,015
4	2008-2009	21,34,061	8,31,159	3,28,906 2,41,040
5	2009-2010	33,85,619	13,55,786	5,86,494 4,32,583

Total 1,05,62,319 43,27,813 18,34,033 8,43,874